

## PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

**SUB: JUDICIAL ACADEMY - TRAINING PROGRAMME** - Nomination of all the Judicial officers working in the State at their option to participate in the one day online Seminar/ Webinar on the topic of "**Court Management & Case Management for Speedy Dispensation of Justice**" by Hon'ble Sri Justice Sunil Ambwani, Former Chief Justice, Rajasthan High Court and Hon'ble Sri Justice Pradeep Kumar Srivastava, Judge, Allahabad High Court **on 27.06.2021(Sunday) from 10:30 a.m to 01:30 p.m** organizing by the Judicial Training & Research Institute, Uttar Pradesh - **ORDERS - ISSUED.**

**REF:** 1. Mail dated 23.06.2021 received from the Director, Judicial Training & Research Institute, U.P.  
2. Letter ROC No.660/2021/TSJA-Sec'bad, dated 25.06.2021 from the Director, Telangana State Judicial Academy, Secunderabad.

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**ORDER ROC No.1933/2021-B.SPL., DATED: 26 .06.2021.**

**The High Court is pleased to pass the following Orders:**

All the Judicial Officers working in the State of Telangana are hereby nominated to participate at their option in the **one day online Seminar/webinar on 27.06.2021 (Sunday)** on the topic of "**Court Management & Case Management for Speedy Dispensation of Justice**" by Hon'ble Sri Justice Sunil Ambwani, Former Chief Justice, Rajasthan High Court and Hon'ble Sri Justice Pradeep Kumar Srivastava, Judge, Allahabad High Court **from 10.30 a.m. to 01.30 p.m.** organizing by the Judicial Training & Research Institute, Uttar Pradesh. The programme sheet and details of the Link are enclosed herewith.

**The Webinar Meeting ID is 845 4305 3856 and Pass code is 659550.**

**NOTE:** The proceeding is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for reporting for the above said one day online Seminar/Webinar.

  
**REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)** 26/06/21

To:

1. All the Judicial officers In the State of Telangana.
2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
  - a) Adilabad
  - b) Karimnagar
  - c) Khammam
  - d) Mahabubnagar
  - e) Medak
  - f) Nalgonda
  - g) Nizamabad
  - h) Ranga Reddy
  - i) Warangal
9. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section
  - j) Enquiry Cell, High Court for the State of Telangana at Hyderabad.

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